

SHRI ABID ALI: According to the j information then available, only these two had specialised agencies in their i embassies concerning labour matters.

SHRI BHUPESH GUPTA: May I know, Sir, if the Government had intimated to the other embassies or other countries with regard to sending representatives there? If so, did they get any replies from those countries?

SHRI ABID ALI: In view of the reply I have given earlier this question does not arise.

MR. CHAIRMAN: The question hour is over.

(b) if so, whether Government have lodged any protest with the Government of Pakistan in the matter?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes.

(b) No.

#### PUBLICATION OF 'YOJANA'

\*14. SHRI M. H. SAMUEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the amount of expenditure so far incurred on the publication 'Yojana'; and

(b) what is its circulation and the income from it at present?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) The expenditure incurred on the first 11 issues was Rs. 1,04,001 for the English edition and Rs. 73,470 for the Hindi edition.

(b) The approximate paid circulation of the 'Yojana' is about 10,000 copies in English and about 7,000 and odd copies in Hindi. About 19,000 copies of the English and 17,000 copies of the Hindi edition are distributed free to Community Projects Information Centres, Panchayats and the Planning Commission, etc. This is done as the 'Yojana' has been mainly started as a kind of information fortnightly for the Community Projects network.

#### WRITTEN ANSWERS TO QUESTIONS

##### PUBLICATION OF APPENDICES TO THE WORKING JOURNALISTS WAGE BOARD REPORT

\*12. SHRI M. H. SAMUEL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state whether Government propose to publish the Appendices to the Working Journalists Wage Board Report and if so, when?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): Yes. The appendices to the Report of the Wage Board for Working Journalists are being placed on the Table of the Sabha. These will be released to the press to-day for publication.

##### ANTI-INDIA LITERATURE DISTRIBUTED BY THE PAKISTAN EMBASSY IN DAMASCUS

\*13. SHRI M. H. SAMUEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Pakistani Embassy in Damascus distributed anti-Indian literature and caricatures about the Prime Minister just before his visit to that city in June 1957; and

##### DEVELOPMENT OF FOREST AREA FOR THE SETTLEMENT OF DISPLACED PERSONS

\*17. SHRI J. H. JOSHI: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) whether the National Development Council has approved a scheme for developing 20,000 square miles of the forest area in Andhra, Madhya Pradesh and Orissa for the settlement of displaced persons;

(b) if so, what are the details of the scheme; and

(c) what is the estimated cost thereof?  
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THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) It was decided at the last meeting of the National Development Council held at Delhi on the 3rd June, 1957, that an autonomous central authority should be constituted to develop in a co-ordinated manner an area of about 20,000 square miles in Dandakaranya, stretching from the Malkangiri Taluk of Koraput District of Orissa to the Bas-tar District in Madhya Pradesh and including a portion of the Warangal District of Andhra Pradesh.

(b) A high level committee was appointed to examine the possibility of developing the tract. The Committee has submitted its recommendations which are under consideration.

(c) No estimate can be given at this stage.

#### INDIANS KILLED IN MALAYA

\*24. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state:

(a) the number of Indians and the persons of Indian origin residing in Malaya who were killed by the British Security authorities in Malaya since 1948; and

(b) whether Government have made any enquiry about the circumstances in which these happenings took place?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) According to the statement issued by the Government of the Federation of Malaya, 107 Indians or people of Indian origin were killed in the nine years since the emergency began in Malaya, that is, from i

June 1948 to the 30th June, 1957. It has not been possible to make a distinction between Indian nationals and people of Indian origin who have become Malayan citizens.

(b) There have been internal disturbances in Malaya since the middle of the year 1948, caused by certain elements in that country who were endeavouring to overthrow the existing regime by force. These Indians are among the casualties sustained in the course of armed clashes between these forces and the forces of the British or Malayan Government.

Our Commissioner In Malaya has kept a close watch over all Incidents. In cases where a civilian has been killed accidentally, compensation has been paid to his dependants by the Malayan Government.

#### AUTOMATIC LOOMS INSTALLED DURING 1956-57 AND CLOTH PRODUCED ON THEM

"25. SHRI DEOKINANDAN NARAYAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of automatic looms asked for by mills and permitted by Government during 1956-57;

(b) the number of automatic looms installed by mills (State-wise) during 1956-57; and

(c) the quantity of cloth produced on these looms during 1956-57?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHEI SATISH CHANDRA) : (a) The number of automatic looms asked for was 46,371 and the number for which licence-were Issued by Government during 1956-57 was 10,032.

(b) None, so fatv

(c) Does not arise.